

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

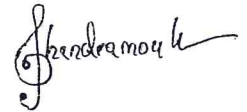
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/82/2016  
NAME OF THE PETITIONER(S) : N. Ramachandran  
NAME OF THE RESPONDENT(S) : Buildart Safety Glass Private Limited & 6 others  
UNDER SECTION : 397/398 of companies act 1956

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

1) Chandramouli Prabakar

Counsel for Respondents



2)

**ORDER**

Counsel representing both the parties are present. Counsel for petitioner filed a memo suggesting few names for appointment as auditors for scrutinising the accounts and valuation. Counsel for respondents prayed for time to file reply. Time is enlarged at request. Put up on 06.03.2018.

-sd-  
(S VIJAYARAGHAVAN)  
Member(Technical)

-sd-  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc